

5. *Pondichery*: The Government of Pondicherry also provide financial assistance of Rs. 10,000/- in case of death of fishermen while fishing through the Welfare and Distress Relief Society.

6. The Government of India have recently introduced a Centrally Sponsored Scheme on Group accident insurance for active fishermen. This scheme has been communicated to all the State Government/Union Territories. This Scheme covers the fishermen of inland, estuarine and marine sectore, who are and would be members of Fishermen Cooperative Societies/Federation/recognised welfare organisation. An Annual premium on each policy is Rs. 12/- for providing an insurance cover of Rs. 15,000/- in the event of death or permanent disability due to accident and Rs. 7,500/- in the case of partial disability. The Central Government would subsidise 50 per cent of the annual premium and the remainder 50 per cent will be borne by the States/U.Ts, either directly or in conjunction with the organisations of which the fishermen are members. The Central subsidy will be released through the State Governments to the organisation based on the yearly premium which 'fUCH' brganisat'n will pay to the insurance companies.

### Implementation of IRDP in Orissa

2156. SHRI B. C. PATTANAYAK:  
Will the Minister of RURAL DEVELOPMENT be pleased to state;

(a) the amount allocated to different States in 1983-84 for implementing IRD Programme; and

""(b) the names of the blocks irt Puri district in Orissa where IRD Programme has been implemented during the last two years and where-it is under implementation at present'.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) An allocation of Rs. 8.00 lakhs per block is available for IRDP during 1983-84 to each State which is to be shared equally by Centre and the States. The Statewise allocation proposed for 1983-84 is given in the statement attached. [See below],

(b) All the blocks in the country including Orissa State have been brought under IRD since 2nd October, 1980 (1980-81). The programme is therefore, in operation at present throughout the country including all the blocks of district Puri of Orissa.

Statement

Sl. No.	Name of States/U.Ts.	No. of Blocks	Proposed allocation for 1983-84 (Rs. in lakhs)
1	2	3	4
1	Andhra Pradesh . . . . .	324	2592.00
2	Assam . . . . .	134	1072.00
3	Bihar . . . . .	587	4696.00
4	Gujarat . . . . .	218	1744.00
5	Haryana . . . . .	87	696.00
6	Himachal Pradesh . . . . .	69	552.00
7	Jammu & Kashmir . . . . .	75	600.00
8	Karnataka . . . . .	175	1400.00

1	2	3	4
9	Kerala . . . . .	144	1152.00
10	Madhya Pradesh . . . . .	458	3664.00
11	Maharashtra . . . . .	296	2368.00
12	Manipur . . . . .	26	208.00
13	Meghalaya . . . . .	24	192.00
14	Nagaland . . . . .	21	168.00
15	Orissa . . . . .	314	2512.00
16	Punjab . . . . .	117	936.00
17	Rajasthan . . . . .	232	1856.00
18	Sikkim . . . . .	4	32.00
19	Tamil Nadu . . . . .	377	3016.00
20	Tripura . . . . .	17	136.00
21	Uttar Pradesh . . . . .	876	7008.00
22	West Bengal . . . . .	335	2680.00
<i>Union Territories</i>			
23	A. & N. Islands . . . . .	5	40.00
24	Arunachal Pradesh . . . . .	48	384.00
25	Chandigarh . . . . .	1	8.00
26	Dadra & Nagar Haveli . . . . .	1	8.00
27	Delhi . . . . .	5	40.00
28	Goa, Daman & Diu . . . . .	12	96.00
29	Lakshadweep . . . . .	5	40.00
30	Mizoram . . . . .	20	160.00
31	Pondicherry . . . . .	4	32.00
<b>TOTAL . . . . .</b>		<b>5011</b>	<b>40088.00</b>

#### Sethusamudram Canal Project

2157. SHRI V. GOPALSAMY:  
SHRI V, VENKA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received the report of the Technical Expert Committee on the Sethusamudram Canal Project; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) No.

(b) Does not arise.

#### Construction of wells in problem Villages

2158. DR. BHAI MAHAVIR: Will the Minister of WORKS AND HOUSING be pleased to state-

(a) what progress has so far been made with regard to the construction\*